

### उद्यान-विद्या

\*६७६. श्री विभूति मिश्र : क्या खाद्य और कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने विभिन्न राज्य सरकारों को उद्यान-विद्या के सम्बन्ध में कोई योजना भेजी है; और

(ख) यदि हां, तो उसका ब्योरा क्या है, और उससे उत्पादन में कितनी वृद्धि होगी ?

खाद्य और कृषि मंत्री (श्री ए० पी० जैन) :

(क) दूसरी पंच वर्षीय योजना में एक फल उत्पादन के विकास की योजना, लगभग ८ से ९ करोड़ रुपये की, शामिल की गई है।

(ख) इस योजना के अधीन फल उगाने वालों को नये बगीचे लगाने के लिये और पुराने बगीचों को फिर से ठीक करने के लिये क्रमशः ३०० रुपये और १५ रुपये प्रति एकड़ कर्जा दिया जायेगा इसके अलावा राज्य सरकारों को कर्मचारियों के लिये वित्त सहायता दी जायेगी।

चूंकि नये बगीचे ४ व ५ साल में फल देना शुरू करेंगे इस लिये फल उत्पादन में बढ़ोतरी की उम्मीद नहीं है। पुराने बगीचों के उत्पादन में दस प्रतिशत की बढ़ोतरी की आशा की जाती है।

### POST OFFICE COUNTERS

\*977. Dr. Rama Rao : Will the Minister of Communications be pleased to state :

(a) whether it is a fact that the Post Office counters are invariably crowded at the closing hour ;

(b) whether the Director-General has issued orders that all the public waiting at the counter at the closing hour should be served without questioning late working ;

(c) whether the Postal Union has made a representation against these orders ; and

(d) if so, the action taken thereon?

The Minister in the Ministry of Communications (Shri Raj Bahadur) :

(a) Yes, occasionally.

(b) Instructions were issued that members of public arriving at the counters before the closing hours should be attended to.

(c) Yes.

(d) The matter is being investigated.

### RAILWAY ACCIDENT ENQUIRY COMMITTEE

\*979. Shri Waghmare : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that the Railway Accident Enquiry Committee with Shri Shahnawaz Khan M.P. Parliamentary Secretary to the Railway Minister made certain recommendation in regard to the improvement of Train Examination Yards ;

(b) the steps, if any, taken in this connection ; and

(c) if not, why not?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) Yes.

(b) Instructions have been issued to Railways in the matter.

(c) Does not arise.

### EMPLOYEES PROVIDENT FUND

\*981. Shri Tushar Chatterjea : Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 339 on the 1st December, 1955 and state whether Government have approved of the amendments of the Employees Provident Fund Act and the Employees Provident Fund Scheme recommended by the Central Board of Trustees of the Employees Provident Fund?

The Deputy Minister of Labour (Shri Abid Ali) : Not yet.